Central Administrative Tribunal Jaipur Bench, JAIPUR

ORDER SHEET

ORDERS OF THE BENCH

18Th March, 2010

OA. 33 /2010

Present: Shri P.N.Jatti, counsel for applicant

Shri R.B. Mathru along with Sh.Amit Mathur, counsel for

Respondents

Heard counsel for both the parties, for the reasons to be dictated separately, the OA is disposed of along with the MA.

(M.L.Chauhan) Member (Judicial)

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